

**HIGH COURT OF UTTARAKHAND AT NAINITAL**

**NOTIFICATION**

**DATED: NAINITAL: APRIL 06, 2023**

**No. 139/UHC/Admin.A-2/2023**

Shri Ramesh Chandra, Judicial Magistrate, Kashipur, District Udham Singh Nagar is transferred and posted as Civil Judge (Jr. Div.), Dehradun vice Ms. Suman Bhandari.

**No. 140/UHC/Admin.A-2/2023**

Ms. Aiswarya Bora, Civil Judge (Jr. Div.), Roorkee, District Haridwar is transferred and posted as Judicial Magistrate, Bageshwar vice Ms. Akmal.

**No. 141/UHC/Admin.A-2/2023**

Ms. Chandareshwari Singh, Civil Judge (Jr. Div.), Srinagar, District Pauri Garhwal is transferred and posted as Judicial Magistrate, Laksar, District Haridwar vice Ms. Nandita Kala.

**No. 142/UHC/Admin.A-2/2023**

Shri Rajendra Kumar, Civil Judge (Jr. Div.), Rishikesh, District Dehradun is transferred and posted as Civil Judge (Jr. Div.), Dwarahat, District Almora vice Ms. Ruchika Narula.

**No. 143/UHC/Admin.A-2/2023**

Ms. Kalpana, Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar is transferred and posted as 1<sup>st</sup> Additional Civil Judge (Jr. Div.), Dehradun in the vacant Court.

**No. 144/UHC/Admin.A-2/2023**

Shri Rajnish Mohan, Civil Judge (Jr. Div.), Tanakpur, District Champawat is transferred and posted as Civil Judge (Jr. Div.), Srinagar, District Pauri Garhwal vice Ms. Chandareshwari Singh.

**No. 145/UHC/Admin.A-2/2023**

Shri Puneet Kumar, 1<sup>st</sup> Additional Civil Judge (Jr. Div.), Roorkee, District Haridwar is transferred and posted as Civil Judge (Jr. Div.), Bageshwar vice Shri Rizwan Ansari.

**No. 146/UHC/Admin.A-2/2023**

Shri Prakash Chandra, Judicial Magistrate-I, Dehradun is transferred and posted as Civil Judge (Jr. Div.), Uttarkashi vice Shri Nawal Singh Bisht.

**No. 147/UHC/Admin.A-2/2023**

Shri Rizwan Ansari, Civil Judge (Jr. Div.), Bageshwar is transferred and posted as Civil Judge (Jr. Div.), Rudrapur, District Udham Singh Nagar vice Ms. Kanchan Chaudhary.

**No. 148/UHC/Admin.A-2/2023**

Ms. Kanchan Chaudhary, Civil Judge (Jr. Div.), Rudrapur, District Udham Singh Nagar is posted as 1<sup>st</sup> Additional Civil Judge (Jr. Div.), Rudrapur, District Udham Singh Nagar vice Ms. Pallavi Gupta.

**No. 149/UHC/Admin.A-2/2023**

Ms. Shivani Nahar, Civil Judge (Jr. Div.), Ranikhet, District Almora is transferred and posted as Judicial Magistrate-I, Roorkee, District Haridwar vice Ms. Jasmeet Kaur.

Ms. Shivani Nahar will not be entitled to get Transfer Travelling Allowance.

**No. 150/UHC/Admin.A-2/2023**

Shri Laval Kumar Verma, Judicial Magistrate-II, Rudrapur, District Udham Singh Nagar is transferred and posted as Civil Judge (Jr. Div.), Chamoli, vice Ms. Upadhi Singhal.

**No. 151/UHC/Admin.A-2/2023**

Ms. Pallavi Gupta, 1<sup>st</sup> Additional Civil Judge (Jr. Div.), Rudrapur, District Udham Singh Nagar is transferred and posted as Civil Judge (Jr. Div.), Garur, District Bageshwar vice Shri Vivek Sharma.

**No. 152/UHC/Admin.A-2/2023**

Ms. Urvashi Rawat, Judicial Magistrate, Rishikesh, District Dehradun is transferred and posted as Judicial Magistrate-I, Dehradun, vice Shri Prakash Chandra.

Ms. Urvashi Rawat will not be entitled to get Transfer Travelling Allowance.

**No. 153/UHC/Admin.A-2/2023**

Ms. Karishma Dangwal, 1<sup>st</sup> Additional Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar is posted as Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar vice Ms. Kalpana.

**No. 154/UHC/Admin.A-2/2023**

Ms. Jasmeet Kaur, Judicial Magistrate-I, Roorkee, District Haridwar is transferred and posted as Civil Judge (Jr. Div.), Ranikhet, District Almora vice Ms. Shivani Nahar.

**No. 155/UHC/Admin.A-2/2023**

Ms. Ruchika Goel, 2<sup>nd</sup> Additional Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar is transferred and posted as 1<sup>st</sup> Additional Civil Judge (Jr. Div.), Nainital vice Ms. Aaysha Farheen.

**No. 156/UHC/Admin.A-2/2023**

Ms. Suman Bhandari, Civil Judge (Jr. Div.), Dehradun is transferred and posted as Civil Judge (Jr. Div.) Bazpur, District Udham Singh Nagar vice Shri Chetan Singh Gautam.

**No. 157/UHC/Admin.A-2/2023**

Ms. Sanchi Agrawal, 1<sup>st</sup> Additional Civil Judge (Jr. Div.), Haridwar is transferred and posted as Additional Civil Judge (Jr. Div.), Bazpur, District Udham Singh Nagar vice Shri Nitin Shah.

**No. 158/UHC/Admin.A-2/2023**

Shri Prateek Mathela, Civil Judge (Jr. Div.), Sitarganj, District Udham Singh Nagar is transferred and posted as Judicial Magistrate, Pauri Garhwal in the vacant Court.

Shri Prateek Mathela will not be entitled to get Transfer Travelling Allowance.

**No. 159/UHC/Admin.A-2/2023**

Shri Vinit Kumar Srivastava, 2<sup>nd</sup> Additional Civil Judge (Jr. Div.), Dehradun is transferred and posted as Judicial Magistrate, Kashipur, District Udham Singh Nagar vice Shri Ramesh Chandra.

**No. 160/UHC/Admin.A-2/2023**

Ms. Deepti Pant, 3<sup>rd</sup> Additional Civil Judge (Jr. Div.), Dehradun is transferred and posted as 1<sup>st</sup> Additional Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar vice Ms. Karishma Dangwal.

**No. 161/UHC/Admin.A-2/2023**

Shri Ashish Tiwari, Civil Judge (Jr. Div.), Pauri Garhwal is transferred and posted as Civil Judge (Jr. Div.), Roorkee, District Haridwar vice Ms. Aiswarya Bora.

**No. 162/UHC/Admin.A-2/2023**

Ms. Pratiksha Kesarwani, 2<sup>nd</sup> Additional Civil Judge (Jr. Div.), Roorkee, District Haridwar is transferred and posted as Civil Judge (Jr. Div.), Pauri Garhwal vice Shri Ashish Tiwari.

**No. 163/UHC/Admin.A-2/2023**

Shri Chetan Singh Gautam, Civil Judge (Jr. Div.), Bazpur, District Udham Singh Nagar is transferred and posted as 2<sup>nd</sup> Additional Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar vice Ms. Ruchika Goel.

**No. 164/UHC/Admin.A-2/2023**

Shri Shrey Gupta, Additional Civil Judge (Jr. Div.), Rishikesh, District Dehradun is posted as Civil Judge (Jr. Div.), Rishikesh, District Dehradun vice Shri Rajendra Kumar.

**No. 165/UHC/Admin.A-2/2023**

Ms. Avantika Singh Chaudhary, 4<sup>th</sup> Additional Civil Judge (Jr. Div.), Dehradun is transferred and posted as Civil Judge (Jr. Div.), Didihat, District Pithoragarh vice Shri Prateek Kapil.

**No. 166/UHC/Admin.A-2/2023**

Ms. Ruchika Narula, Civil Judge (Jr. Div.), Dwarahat, District Almora is transferred and posted as Civil Judge (Jr. Div.), Sitarganj, District Udham Singh Nagar vice Shri Prateek Mathela.

**No. 167/UHC/Admin.A-2/2023**

Ms. Nandita Kala, Judicial Magistrate, Laksar, District Haridwar is transferred and posted as Judicial Magistrate, Rishikesh, District Dehradun vice Ms. Urvashi Rawat.

**No. 168/UHC/Admin.A-2/2023**

Ms. Akmal, Judicial Magistrate, Bageshwar is transferred and posted as Judicial Magistrate-II, Rudrapur, District Udham Singh Nagar vice Shri Laval Kumar Verma.

**No. 169/UHC/Admin.A-2/2023**

Shri Vivek Sharma, Civil Judge (Jr. Div.), Garur, District Bageshwar is transferred and posted as 2<sup>nd</sup> Additional Civil Judge (Jr. Div.), Dehradun vice Shri Vinit Kumar Srivastava.

**No. 170/UHC/Admin.A-2/2023**

Ms. Upadhi Singhal, Civil Judge (Jr. Div.), Chamoli is transferred and posted as 1<sup>st</sup> Additional Civil Judge (Jr. Div.), Roorkee, District Haridwar vice Shri Puneet Kumar.

**No. 171/UHC/Admin.A-2/2023**

Shri Prateek Kapil, Civil Judge (Jr. Div.), Didihat, District Pithoragarh is transferred and posted as 3<sup>rd</sup> Additional Civil Judge (Jr. Div.), Dehradun vice Ms. Deepti Pant.

**No. 172/UHC/Admin.A-2/2023**

Ms. Anju, 2<sup>nd</sup> Additional Civil Judge (Jr. Div.), Haridwar is posted as 1<sup>st</sup> Additional Civil Judge (Jr. Div.), Haridwar vice Ms. Sanchi Agrawal.

**No. 173/UHC/Admin.A-2/2023**

Ms. Sneha Narang, 3<sup>rd</sup> Additional Civil Judge (Jr. Div.), Haridwar is posted as 2<sup>nd</sup> Additional Civil Judge (Jr. Div.), Haridwar vice Ms. Anju.

**No. 174/UHC/Admin.A-2/2023**

Ms. Priya Shah, 4<sup>th</sup> Additional Civil Judge (Jr. Div.), Haridwar is posted as 3<sup>rd</sup> Additional Civil Judge (Jr. Div.), Haridwar vice Ms. Sneha Narang.

**No. 175/UHC/Admin.A-2/2023**

Ms. Aaysha Farheen, 1<sup>st</sup> Additional Civil Judge (Jr. Div.), Nainital is posted as 2<sup>nd</sup> Additional Civil Judge (Jr. Div.), Nainital in the vacant Court.

**No. 176/UHC/Admin.A-2/2023**

Shri Nitin Shah, Additional Civil Judge (Jr. Div.), Bazpur, District Udham Singh Nagar is transferred and posted as Civil Judge (Jr. Div.), Tanakpur, District Champawat vice Shri Rajnish Mohan.

**No. 177/UHC/Admin.A-2/2023**

Shri Nawal Singh Bisht, Civil Judge (Jr. Div.), Uttarkashi is transferred and posted as 2<sup>nd</sup> Additional Civil Judge (Jr. Div.), Roorkee, District Haridwar vice Ms. Pratiksha Kesarwani.

Shri Nawal Singh Bisht will not be entitled to get Transfer Travelling Allowance.

**All above orders shall come into force w.e.f. 15.04.2023**

**By Order of the Court,**

**Sd/-**

(Vivek Bharti Sharma)  
Registrar General

**No. 1546/UHC/Admin.A-2/Annual Transf./2023**

**Dated: April 06, 2023**

1. All the District Judges of the State Judiciary for information.
2. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
3. P.P.S. to Hon'ble the Chief Justice for information and to place it before His Lordship.
4. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
5. All the Registrars of the Court for information.
6. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
7. Additional Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
8. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
9. Secretary Personnel, Government of Uttarakhand, Dehradun for information.
10. Legal Advisor to H.E. the Governor of Uttarakhand for information.
11. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
12. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.

17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. Deputy Registrar (Accounts) of the Court for information.
22. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
23. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
24. P.S. to Registrar General.
25. Treasury Officer (s), Almora, Bageshwar, Chamoli, Champawat, Dehradun, Haridwar, Nainital, Pauri Garhwal, Pithoragarh, Rudraprayag, Tehri Garhwal, Udham Singh Nagar and Uttarkashi.
26. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
27. Guard File/ Assistant concerned.

**Assistant Registrar  
Admin.A-2**